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Title: The Minister of State (Independent Charge) of The Ministry of Culture, Minister of State (Independent Charge) of The Ministry of Tourism and Minister of State in The Ministry of Civil Aviation laid a statement regarding status of implementation of the recommendations contained in the 213th report of the Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations/observations contained in the 200th report of the Committee on Development of Tourism, National Highways and Water Transport in Kerala and Cochin Shipyard Ltd.', pertaining to the Ministry of Tourism

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Madam Speaker, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 213th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 200th Report of the Committee on `Development of Tourism, National Highways and Water Transport in Kerala and Cochin Shipyard Ltd.', pertaining to the Ministry of Tourism.

**12.02 ½ hours**

**MOTION RE: 24<sup>TH</sup> REPORT OF  
BUSINESS ADVISORY COMMITTEE**